

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/113) /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 19th February, 2018.

Sub:- **Casual leave along with station leave permission.**


Ref:- Your letter No.DJK.1-5/2018/230, dtd. 15.02.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.02.2018 alongwith head quarter leave permission after office hours of 16.02.2018 till the morning of 19.02.2018 has been granted/~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


16/02/18